

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 865-867/2023

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY

Appellant(s)

VERSUS

JHAGALLEY & ORS.

Respondent(s)

Date : 13-09-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

For Respondent(s)

Ms. Shashi Kiran, AOR
Mr. Prabhoo Dayal Tiwari, Adv.
Mr. Surya Kumar, Adv.
Ms. Maneesha Tiwari, Adv.
Mr. Kamlesh Kumar Verma, Adv.
Mr. Dr. Satish Chandra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 and 2 have already filed the counter affidavit.

As per certificate of service Respondent No.3 is not residing at the given address since 8 years. Two weeks time, as last chance is granted to the appellant, for furnishing fresh particulars and to take fresh steps in respect of respondent No.3, who is unserved.

List again on 8.11.2023.

VIVEK SAXENA
Registrar